REPRESENTATION OF LIGHTERMEN EMPLOYED IN COCHIN PORT

645. SHRI M. R. VENKATA-RAMAN:

> SHRI K. P. SUBRAMANIA MENON:

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have recently received any representation from the lightermen employed in Cochin Port by various private boat owners for including them in the decasualisation scheme under the Dock Labour (Regu lation and Employment) Scheme ; and

(b) if so, the action taken by Gov ernment in the matter?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JAI-SUKHLAL HATHI): (a) Yes.

(b) Under consideration.

SUGAR PRICES IN U.P.

646. DR. (MRS.) MANGLA-DEVI TALWAR : Will the Minister OF FOOD AND AGRICULTURE be pleased to state :

(a) whether the prices of sugar have gone down in Uttar Pradesh; and

(b) if so, whether the Sugar Mill-owners have represented to Government for affording some relief in this connection ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) The prices of sugar have come down all over the country.

(b) Yes, Madam.

RESIGNATION OF ATTORNEY-GENERAL

647. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of LAW be pleased to state :

(a) whether the Government of India have received a letter of resignation from the Attorney-General of India;

(b) if so, whether it has been ccepted ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI MOHAMMAD YUNUS SALEEM) : (a) The Attorney-General in his letter of resignation dated the 15th June, 1968 addressed to the President has given notice of three months and desired to be relieved of the office by the 15th September, 1968.

(b) The matter is under consideration of the Government.

BURNING OF A POST OFFICE

648. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of COM MUNICATIONS be pleased to state :

(a) whether the Post Office in Subzimandi Market, Delhi was burnt completely on the 11th May, 1968;

(b) if so, the total loss suffered by Government; and

(c) what steps are being taken to recover this loss from the Fruit Merchants Union as the fire was allegedly due to their negligence?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJ-RAL) : (a) Yes.

(b) There had been no loss of Government cash and valuables. The cost of the furniture, etc. destroyed due to the fire has been estimated at Rs. 3,000.

(c) No action has been taken in this regard.

UNEMPLOYMENT AMONGST ENGINEERS, DOCTORS, SCIENCE GRADUATES AND ARTS GRADUATES

649. SARDAR RAM SINGH : Will the Minister of LABOUR AND REHA BILITATION be pleased to state :

(a) the present unemployment position in the country with regard to the following categories :

- (i) Engineers (both degree holders and diploma holders);
- (ii) Doctors;
- (iii) Science Graduates;
- (iv) Arts Graduates;

(b) what were the comparative figures for these categories during the last three years;